

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI**

**C. P. NO. 64(ND)15
CA. NO.**

CORAM:

**PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**SH. M.K. HANJURA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: M/s. Sh. Anurag Khandelwal V/s. M/s. Wood Burn Impax Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNAL PUNJ	ADVOCATE	RESPONDENT NO.2	Kunalpunj

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 1 week's time as last chance to comply with the terms of the order dated 10.08.2016 of this Tribunal.

List on 10.11.2016.

sd/-
(R.Varadharajan)
Member (Judicial)

sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)